## HIGH COURT OF SIKKIM GANGTOK

No.: .31/HCS

Date: 13.10.2025

## $\underline{N}-\underline{O}-\underline{T}-\underline{I}-\underline{F}-\underline{I}-\underline{C}-\underline{A}-\underline{T}-\underline{I}-\underline{O}-\underline{N}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to constitute a **Recruitment Committee** comprising of the following for recruitment of candidates against the three(03) advertised vacant posts of Civil Judge-cum-Judicial Magistrate(Grade-III) in the cadre of Sikkim Judicial Service:

The Hon'ble, the Chief Justice, High Court of Sikkim	Chairman
Registrar General, High Court of Sikkim	Member
Registrar, High Court of Sikkim	Member/Convenor
Central Project Coordinator, High Court of Sikkim	Member

By Order,

sd/-(S.P. Bhutia) Registrar(Judicial Service)

Memo No.9343-50/Confdl./HCS Dated: 13.10.2025

Copy to:-

- 1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
- 4. Registrar General, High Court of Sikkim.
- 5. Registrar, High Court of Sikkim.
- 6. Central Project Coordinator, High Court of Sikkim.
- 7. All Section-in-Charge, High Court of Sikkim
- 8. Guard file
- 9. File.

Joint Registrar